

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|------------------------|------------------|--|---|
| CP(IB)/35/123/AMR/2023 | Main Case | 123 of IBC | Central Bank of India Vs Mr. Kothapatti Raju & M/s. Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd. |
| | IA(IBC)/146/2024 | U/Reg. 10 of IBBI(Bankruptcy Process for Personal Guarantors to Corporate Debtors) Reg's, 2019 | Mr.Madasa Kumar, Bankruptcy Trustee of Sri Kothapatti Raju (PG of M/s. Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd.) |

ORDER

IA (IBC)/146/2024:

Present: Mr. Madasa Kumar, Bankruptcy Trustee.

This application has been filed by the Bankruptcy Trustee seeking to take on record the progress report for the quarter ended 31.03.2024. Heard. The report is taken on record. **Accordingly, IA (IBC)/146/2024 is allowed and disposed of.**

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**